GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO. 8 ANSWERED ON – 01/12/2025

SCHOOLS INFRASTRUCTURE IN RAJASTHAN

†8. Shri Lumbaram Choudhary:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the concrete steps taken by the Government to address the problem of infrastructure like computer labs, science labs, libraries, toilets for girl students, drinking water and shortage of teachers in Rajasthan especially Jalore and Sirohi districts; and
- (b) the strategy of the Government to make the examination system more transparent and reliable so that students may get quality education and secure their educational future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a): Education is in the concurrent list of the Constitution and most of the schools are under administrative jurisdiction of concerned States & UTs. Under the Centrally Sponsored schemes like Samagra Shiksha, STARS and PM SHRI, States and UTs are supported for strengthening of existing government schools, and for creation and augmentation of infrastructure facilities like Additional Classrooms, Toilets for Boys/Girls/CWSN, Drinking Water, Electricity, Boundary Walls, Library, ICT and Digital Classrooms, based on the gaps determined from Unified District Information System for Education (UDISE) database and proposals received from respective State/UT. The requirement of infrastructural facilities in schools are worked out every year by the respective State/Union Territory on incremental basis depending on their need and priority and reflected in their Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated by Project Approval Board (PAB) in consultation with the States and Union Territories as per the programmatic and financial norms of the scheme, physical and financial progress of works sanctioned earlier and availability of budgetary resources.

The details of infrastructure progress under Samagra Shiksha for the State of Rajasthan including the districts of Jalore and Sirohi, for the years 2018-19 to 2025-26 is as under:

S.No	Activity	Approved	Completed
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1	Additional Classrooms	5239	4715
2	Building Less Schools	180	124
3	Boys Toilet	747	441
4	Girls Toilets	724	616
5	Major Repair	806	793
6	Boundary Wall	328	328
7	Availability of Drinking Water Facilities	971	771
8	Library Room	2250	1783
9	Computer Room	1958	1574
10	Art Craft Room	1627	1587
11	Electrification	330	330
12	Science Lab	2868	2340
13	Biology Lab	816	100
14	Chemistry Lab	718	103
15	Physics Lab	722	100
Total		20284	15705

Source: Prabandh Portal

(b): Examinations fall under the purview of School education boards, majority of which come under the jurisdiction of respective States/UTs . On its part, the Ministry of Education through the National Assessment Centre - PARAKH in NCERT, has undertaken an extensive study into 'Equivalence of Boards', with an aim to harmonise standards in five key domains of education viz; Administration, Curriculum, Assessment, Infrastructure, and Inclusiveness, across all recognized school boards in India. Key findings and policy recommendations from the exercise, can be accessed at https://ncert.nic.in/parakh/pdf/Equivalence of Boards Report.pdf.

In order to implement the recommendations for achieving equivalence, especially in the domain of assessment, the Ministry of Education, through PARAKH,NCERT has been providing technical, financial and capacity building support to States/UTs. Such support is extended in the form of training workshops for paper setters and examiners on competency-based assessment, preparation of guidelines, blueprints and standardised templates for preparing question papers and question banks, and funding for implementing Holistic Progress Cards (HPC), digitisation of boards and development of professional cadre of paper setters among other interventions.

Further, to expedite equivalence among school education boards, the Ministry of Education through Gazette Notification No. 1-22/2024-PMP.6 issued in Sep 2025, has assigned the responsibility of granting equivalence for Class 10 and 12 certificates of all recognised Boards to PARAKH, NCERT.